

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 428/(MAH)/2017

CORAM:

Present:

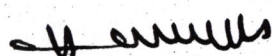
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

NAME OF THE PARTIES: Deshraj Investments & Trading Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Hemant Jethi	Admit	

ORDER

CSP 425/230-232/NCLT/MP/MAH/2017
CSP 426/230-232/NCLT/MB/MAH/2017
CSP 427/230-232/NCLT/MB/MAH/2017
CSP 428/230-232/NCLT/MB/MAH/2017
CSP 429/230-232/NCLT/MB/MAH/2017
CSP 430/230-232/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 24.8.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)